

(क) यदि हां, तो उसकी रूपरेखा क्या है और इसे किस तिथि से कार्यान्वित किया जाना है ?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a). Specific information about the number of T.V. sets in the border area of Sri Ganga Nagar is not available. However, according to information from P&T, there are 18,485 licenced TV sets in the postal circle of Rajasthan as on 31st December, 1979. Presumably, this figure mostly relates to areas around Jaipur where a TV transmitter is in service since 1977.

(b) Programme telecast from Amritsar/Jullundur and Jaipur Door-darshan Kendras are not likely to be received in Sri Ganga Nagar.

(c) No information about the adverse impact of Pakistani Television on the residents of Sri Ganga Nagar area has been received.

(d) and (e). It has not been possible to provide TV service in this area due to lack of adequate resources. The need for providing TV service in this border area will be kept in view while formulating schemes for expansion of TV services in the VIth Five Year Plan.

श्री मनमूल सिंह चौधरी : अध्यक्ष महोदय, मैंने प्रश्न गंगा नगर के बारे में पूछा था, जयपुर के बारे में नहीं पूछा था। मैं गंगानगर के बारे में पूछना चाहता हूँ।

श्री बसन्त साठे : मैं गंगानगर की ही बात कर रहा था। गंगानगर को जयपुर या जलन्धर के टी० वी० सेंटर्स का कोई लाभ नहीं होता है। वहाँ जो टी० वी० सेंटर्स हैं वे अक्सर पाकिस्तान के टी० वी० प्रोग्राम्स को देखते हैं। हम सोच रहे हैं कि छटी योजना में बोर्डर एरियाज में, गंगानगर जैसे क्षेत्र में टी० वी० का इन्तजाम हो सकेगा।

### SHORT NOTICE QUESTION

#### ....Westren Kosi Canal Project

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S. N. Q. 2 SHRI HARINATHA MISRA:

SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION be pleased to state:

(a) Whether the Central Government have recently reviewed the progress made in the execution of the Western Kosi Canal Project, keeping in view the urgent need for harnessing river kosi for irrigation purposes in the Madhubani and Darbhanga districts of Bihar and reducing its propensity for causing floods;

(b) if so, what is the revised programme for accelerated completion of the work in the Indian territory; and

(c) what measures have been taken to ensure adequate avail ability of financial resources and timely execution of works?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDY): (a) Technical Advisory Committee of the Planning Commission have reviewed project on 7-6-1980. There is hardly any flood control benefit from the scheme.

(b) The State Government have been advised to complete the project by June 1987 at the latest for which a detailed programme will be formulated by the State Government.

(c) The project works were taken up for implementation in 1972-73. The expenditure upto June 1980 on works in Indian territory is about Rs. 22 crores against the revised estimate of Rs. 161.80 crores. The project works need to be completed at the earliest possible date. For this purpose the outlay on project would have to be stepped up considerably and other measures for building up the tempo of construction work would have to

be taken such as strengthening the organisational set up including the set up for land acquisition, procuring equipments, etc. The Planning Commission while approving the revised estimate of the project has observed that the State Government should provide sufficient fund so as to complete the project by June 1987. The execution of the project is being monitored by the Monitoring Unit set up under the Central Water Commission. The State Government has also been asked to set up suitable monitoring unit for monitoring at project level.

**SHRI HARINATHA MISRA:** Naturally, I will ask only two questions, but there will be clauses to the questions.

Firstly, I would like to know whether it is a fact that immediately after the census operations of 1961, the Census Commissioner initiated a study into the level of development in the entire country and as a result of this study, four districts in Bihar, namely Darbhanga, Muzaffarpur, Saran and Champaran—Champaran, from which district the Minister hails—were considered to be at the lowest level of development.

**SHRI KEDAR PANDAY:** Yes, it is a fact.

**SHRI HARINATHA MISRA:** My next question is this. It is a fact that while in other districts, some developments might have taken place here and there so far as the command area of Western Kosi Canal of the Indian territory is concerned, namely the present districts of Madhubani and Darbhanga, 98.5 per cent. of the land received no artificial irrigation and there is no industry, again is it a fact that the density of population is one of the highest in the whole country next only to Kerala. Incidentally, is it also, a fact that bordering North Bihar there are 400 miles of Indo-Nepal territory, Is the Minister aware of it?... (Interruptions) My third clause of the first question is....

**MR. SPEAKER:** This is your second supplementary, Sir,

**SHRI HARINATHA MISRA:** Whether a token grant of Rs. 2 crores for the Western Kosi Canal was made at the instance of Planning Commission Member Mr. Khosla, to whom I had led a deputation as early as 1961 and not as the Minister says in 1971-72. And in these two decades not even a square inch of the Indian territory has received irrigation facilities? It is, of course, a fact that a few rest-houses have been put up.

**MR. SPEAKER:** Mr. Misra, you are giving information. Ask him something.

**SHRI HARINATHA MISRA:** I am asking whether or not it is a fact that although two decades have elapsed but not even a square inch of the Indian territory has received irrigation facilities?

**MR. SPEAKER:** Yes, Mr. Kedar Panday.

**SHRI KEDAR PANDAY:** The Western Kosi Canal is one of the components of the complete Kosi Project. Out of it, the Eastern Kosi Canal was constructed and the barrage was also constructed and this Western Kosi Canal is still in the infancy. It is in the initial stage. It is a fact that the Western Kosi Canal has not been constructed and in the command area of this Western Kosi Canal no irrigation is taking place. That is a fact.

**MR. SPEAKER:** Mr. Bhogendra Jha.

**SHRI HARINATHA MISRA:** I can put two questions, Sir, It is the fourth clause of the first.

Now, Sir, . . .

**MR. SPEAKER:** They may accuse me of nepotism... Now, Sir, how many questions can you ask ?

**SHRI HARINATHA MISRA:** Now I will put the fourth clause of the first question.

\* MR. SPEAKER: I will make you sit here... That is the only remedy...

(Interruptions)

SHRI HARINATHA MISRA: It has been a mission of my life. Now, whether in view of what I have stated about...

MR. SPEAKER: You cannot put four questions.

SHRI HARINATHA MISRA: I am not going on....

SHRI BAPUSAHEB PARULEKAR: When he sits there, he does not allow us.

SHRI HARINATHA MISRA: I do allow provided the rules permit.

MR. SPEAKER: The rules do not permit four supplementaries, Mr. Misra.

SHRI JYOTIRMOY BOSU: It should be allowed, Sir. This is a very important matter.

SHRI HARINATHA MISRA: The fourth clause is: whether according to....

MR. SPEAKER: I am not going to let this happen....

SHRI HARINATHA MISRA: whether according to...

MR. SPEAKER: Please now go according to the rules.

SHRI HARINATHA MISRA: I am going according to the rules.

MR. SPEAKER: No, please. You have put two supplementaries. No more, please. Others also would like to put questions. Law does not see who is who.

SHRI JYOTIRMOY BOSU: It is the convention of the House that the Chairmen are not pulled up.

MR. SPEAKER: I am not pulling him up.

SHRI HARINATHA MISRA: I will finish within 3-4 minutes.

MR. SPEAKER: It is too much.

SHRI HARINATHA MISRA: I want to know about the acute economic distress of the area...

MR. SPEAKER: It is a repetition.

SHRI HARINATHA MISRA: Is it not a fact that according to the policy enunciated by the Planning Commission for such areas as are actually suffering from acute economic distress the Planning Commission and for that matter the government of India can formulate plans and execute them also...if that be so, how is it that the Union Government is shirking the responsibility of taking up this project? This is the only project which can provide irrigation facilities to three million people of Madhubani and Darbhanga districts if you implement it.

SHRI KEDAR PANDAY: Sir, the hon. Member has raised a very relevant issue. I must admit that the Central Government is not so far directly involved in the execution of this project although we have been monitoring the project and giving financial assistance to the project in Nepal territory. As the canal passes through Nepal, in a way, today, it is an international project; it would certainly be helpful if the Central Government's involvement in the execution of the project is increased so that it has the firsthand knowledge not only about the implementation aspect of the project but also the operation aspect of it. This should not only help us if it is implemented expeditiously but we would get full benefits from the project at an early date. (Interruptions). This is the reply. I am, therefore, inclined to consider constituting the Kosi Control Board on which the Minister of the Central Government as well as the Chief Minister and the Ministers of Bihar will be represented. (Interruptions) Before we theoretically move in the matter of execution of this project as well as the development of irrigation facilities in certain areas, I

shall take up this matter with the Chief Minister of Bihar. (*Interruptions*).

MR. SPEAKER: Mr. Bhogendra Jha.

SHRI HARINATHA MISRA rose...

MR. SPEAKER: Please don't expect too much from me. Please take your seat, Mr. Misra. You should try to help me in maintaining the order. Mr. Jha.

SHRI BHOGENDR JHA: Mr. Speaker, Sir, the answer given by the Minister is more confusing. Even today, I would like to tell him that it is factually incorrect. I have tried to help him by writing a letter on the 14th of July to which he replied to me that he is getting the points to my letter examined. Today it seems that he has entirely forgotten it. His letter is in my hands. Sir, he has written to me:

आपका 24 जुलाई, 1980 का पत्र पश्चिमी कोसी नहर की खुदाई के सम्बन्ध में प्राप्त हुआ। धन्यवाद।

पत्र में लिखित सुझावों को मैंने पढ़ लिया है और उसे विभाग को दिखवा रहा हूँ।

Now, Sir, the Western Kosi Canal was divided on our request into two parts—one is: east of river Kamla, that is to be completed first so that irrigation could begin; the other half can be completed three years later. In that first half more than 80 per cent of the excavation work has already been completed three years ago. The government which came in-between slept over the matter but nonetheless 80 per cent of the work has been completed. I have visited the place thrice. The Minister is trying to put that part which has been completed along with that half where not even land has been acquired and thus brings down the percentage of work accomplished and puts the target date for completion to 1987.

Sir, to the east of Kamla this project can be completed and irrigation work can begin within one year.

East of Kamla the canal has almost been completed and work on structures is delayed due to lack of cement etc. I would like to know whether for that part he is undertaking the responsibility or helping the State government to see that within one year the irrigation begins.

Meanwhile, in respect of the next half this year the land could be acquired. Another problem is that the whole canal which is capable of irrigating 1 million acres has to pass below the bed and across the river Kamla. A big underground channel will have to be built to pass the entire western Kosi main canal. There the Central Government's help will be required.

Sir, after the Minister's wrong statement there is a statement by the Executive Engineer whose headquarters is at Rajbiraj in Nepal and this has been published in *Searchlight* dated 31st July where he has said that 80 per cent of the work has been completed. He is an officer of his government and he is stationed in Nepal. Through public statement he has tried to correct the reply given by the Minister on 8th July.

So, Sir, the Minister has misled himself and is misleading the House and delaying the project by six years. I would like to know whether to the East of Kamla the project is going to be completed within one year and irrigation begun? If not, what are the reasons for that? By what time the irrigation to the East of Kamla will begin. As regards the west of Kamla land acquisition, the underground channel and other structures, cement and other materials are required. Regarding finance the government has committed in reply to my statement in this House in the Fourth Lok Sabha that for the expenditure in Nepal for that part Government of India would bear the expenditure because it is a foreign country.

**SHRI KEDAR PANDAY:** I have not misled the House and the Member. This Western Kosi Canal passes through Nepal territory. The portion in Nepal territory—may be completed soon—but so far as the portion in Indian territory is concerned the length of the total canal is 77 kilometres and it is a fact that on the first 30 kilometres out of 77 kilometres the work has started and expenditure to the tune of Rs. 22 crores has been incurred. It is a fact. The main thrust of the question is regarding the Western Kosi Canal to be completed and to what extent and how long it will take. This I have told. This Western Kosi Canal main project will be completed by 1987. (*Interruptions*)

In a portion, the work, viz., excavation is going on. It is a fact. But I do not agree that East of Kamla, the portion will be irrigated within a year. We are trying our level best to see that this scheme is completed within 1987. But it will take time; and Irrigation will start in five years.

**SHRI BHOGENDRA JHA:** By which year?

**MR. SPEAKER:** He has already replied.

**SHRI KEDAR PANDAY:** I have already mentioned. (*Interruptions*) I say, within a year?

**MR. SPEAKER:** Shri Dhanik Lal Mandal.

**श्री धनिक लाल मंडल :** मैं मंत्री महोदय को स्मरण कराना चाहता हूँ कि 1964 में उस समय के मंत्री, श्री लाल बहादुर शास्त्री, और नेपाल के राजा, दोनों ने मिलकर वीरपुर से कुछ ही दूर पश्चिमी कोसी नहर का शिलान्यास किया था। तब से यह काम शुरू है। आज 1980 है। अभी तक एक इंच जमीन को भी पानी नहीं मिला है। (*व्यवधान*) मंत्री महोदय ने कहा है कि यह कैनल दो देशों में से गुजरेगी—नेपाल और हिन्दुस्तान। यह कैनल 22 मील या 35 किलोमीटर तक नेपाल टैरिटरी में से हो कर गुजरेगी और भारत में मधुबनी जिले में लोकी के पास प्रवेश करेगी। जहाँ तक नेपाल का सम्बन्ध है, वहाँ पर नदियों में बहुत से स्ट्रक्चर बने हुए हैं। हमारे यहाँ जो इलाका है

वहाँ एक-एक मील पर नदियाँ हैं—वहाँ पर नदियों का जाल सा बिछा हुआ है।

**अध्यक्ष महोदय :** माननीय सदस्य सवाल करें।

**श्री धनिक लाल मंडल :** जब स्ट्रक्चर खड़ा होगा, तभी नहर निकलेगी। मगर हमारे यहाँ एक भी स्ट्रक्चर पूरा नहीं हुआ है। मंत्री महोदय ने कहा है कि वह बहुत जल्दी काम करने जा रहे हैं।

**अध्यक्ष महोदय :** आप सवाल करें।

**श्री धनिक लाल मंडल :** मेरे कहने का मतलब यह है कि जब तक भारत सरकार राज्य सरकार के सहयोग से इस काम को अपने हाथ में नहीं लेती है, तब तक यह काम जल्दी पूरा नहीं हो पायेगा।

इसके अलावा दोनों देशों की ट्रीटी का जो मामला है। 1975 में भारत सरकार के तत्कालीन मंत्री, श्री ललित नारायण मिश्र, ने इस सम्बन्ध में दिलचस्पी ली थी और उनके प्रयास से नेपाल के साथ समझौता हुआ था, जिसमें कहा गया था कि 1981 तक पानी दिया जायेगा। यदि ऐसा नहीं किया जाता है, तो यह संधि भंग हो जायेगी।

**अध्यक्ष महोदय :** माननीय सदस्य सीधा सवाल क्यों नहीं करते हैं ?

**श्री धनिक लाल मंडल :** मेरा सवाल यह है कि इस संधि को देखते हुए, यह भी ध्यान में रखते हुए कि भारत सरकार के मंत्री और नेपाल के राजा ने इस योजना का शिलान्यास किया था, और उस बात को भी दृष्टि में रखते हुए कि यह नहर दोनों देशों में से हो कर निकलेगी, क्या भारत सरकार राज्य सरकार के सहयोग से इस काम को अपने हाथ में लेगी। मैं ज्यादा लम्बी चौड़ी बातों में नहीं जाना चाहता। मेरे प्रश्न का (ख) भाग यह है कि जो कमला से पूरब का इलाका है, क्या मंत्री जी इस कैनल को खंडों में बांट कर, कमला के पूरब के खंड को हाथ में लेकर जल्दी से जल्दी पानी किसानों को पहुंचाने की व्यवस्था करेंगे और इसके लिए साथ साथ सब-कैनल और फोल्ड चैनल वगैरह तमाम कामों को करने के लिए अपने इंजीनियरों को आर्डर करेंगे ?

(*व्यवधान*)

**श्री कंदार पांडे :** जहाँ तक पहला सवाल है, यह बात सही है कि इस योजना को पूरा करने में काफी देर हुई है। मैं इस बात को मानता हूँ। 1961 में यह स्कीम संकल्पित हुई, यह बात भी ठीक है। लेकिन नेपाल टैरिटरी से जो नहर निकलने की बात थी उसमें काफी देर हुई।

नेपाल गवर्नमेंट से हमें समय पर जमीन नहीं मिली। इसलिए 71 से हमने शुरू किया। . . . . . (व्यवधान) . . . . . दस साल तो उसी में डिले हो गया। . . . . . (व्यवधान) . . . . . यह बात सब ठीक है आपकी। डिले हुआ है। लेकिन नेपाल टैरिटरी में हमें जमीन मिलने में काफी विलम्ब हुआ, इसलिए 71—72 से हमने यह कार्य शुरू किया। . . . . . (व्यवधान) . . . . . वह एग्रीमेंट तो है ही। बिना एग्रीमेंट के कैसे यह स्कीम बननी? एग्रीमेंट तो है ही नेपाल गवर्नमेंट और भारत सरकार के बीच में। इसमें दो बात नहीं है। यह हम भी सपोज करते हैं, तभी तो काम शुरू हुआ। नेपाल टैरिटरी में बहुत काम हो गया। 35 किलोमीटर की नहर प्राय बन चुकी है, थोड़ी बाकी है। अब नेपाल की टैरिटरी में बनने के बाद तब इण्डियन टैरिटरी में नहर बनेगी। इस में कमला नदी के पूरब तक जो है उसमें काम लगा है। जो मैंने कहा कि 77 किलोमीटर लम्बी यह नहर है। इण्डियन टैरिटरी में, उसमें से 40 किलोमीटर में हमने काम जागे किया है। उसमें एक्सकेनेशन का काम हो रहा है। उसी के बारे में आप का कहना है कि इसकी पहले जल्दी करायें। . . . . . (व्यवधान) . . . . . यह सब भारत सरकार को ही करना है। वहा भी भारत सरकार को ही करना है और यहा पर भी भारत सरकार को ही करना है। नेपाल सरकार को कुछ नहीं करना है। सब भारत सरकार को करना है . . . . . (व्यवधान) . . . . . भारत सरकार को अपने हाथ में लेकर उस तरह से यह काम नहीं करना है। लेकिन अभी मैंने जवाब जरूर दिया कि पहले कोसी कन्ट्रोल बोर्ड नहीं था, आज मैंने एलान किया है कि कोसी कन्ट्रोल बोर्ड बनेगा जिम्का चेयरमैन इरिगेशन मिनिस्टर होगा और चीफ मिनिस्टर और और लोग उसमें होंगे। इसलिए सैन्ट्रल गवर्नमेंट इसमें उस एक्सटैन्ट तक इन्वाल्व होगी कि कोसी कन्ट्रोल बोर्ड बनेगा और उसके जरिये यह काम होगा।

. . . . . (व्यवधान) . . . . .

अध्यक्ष महोदय : बहुत हो गया। अब और क्या सवाल करेंगे ?

SHRI DIGVIJAY SINH: Mr. Speaker . . . .

अध्यक्ष महोदय : What has Gujarat to do with Bihar. गुजरात का मसला तो यह है नहीं। गुजरात वाले क्या चाहते हैं ?

SHRI DIGVIJAY SINH: Sir, I fully appreciate the sentiments expressed by Bihar M.Ps. But the point is

whether it is Eastern Canal or Western Canal, the project will be futile if the catchment area of the river Kosi is not ecologically preserved. Therefore under the Kosi Project whether the Government of Nepal will be asked to preserve the ecological balance of the Kosi catchment area so that the flooding and the siltation of Kosi canal is stopped. (Interruptions)

अध्यक्ष महोदय : बैठ जाइये। बहुत हो गया। शास्त्री जी, अब और काम करने दीजिए।

श्री शमावतार शास्त्री : एक मवाल तो पूछने दीजिए।

अध्यक्ष महोदय : कि वह हो गया। अब और क्या करेंगे ?

#### WRITTEN ANSWERS TO QUESTIONS

#### Purchase of Multipurpose support Vessel from M/s. Ocean Inchape Ltd., London

\*844. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Oil and Natural Gas Commission have decided to purchase a multipurpose support vessel from M/s. Ocean Inchape Limited, London, for use in the Bombay offshore project;

(b) whether Rs. 23 crores is the purchase price;

(c) whether no global tenders were invited;

(d) if so, why firms in only 3 countries were approached; and

(e) whether M/s. Ocean Inchape Limited had admitted that they had no previous experience of constructing and operating such type of vessel?